MR. DEPUTY CHAIRMAN: I know you are an expert in rules.

SHRI BHUPENDER YADAV: Sir, ...(Interruptions) ...

MR. DEPUTY CHAIRMAN: You give notice. Now, Shri Tiruchi Siva. ...(Interruptions)...

श्री भूपेंद्र यादवः सर, आपने एक को तो allow कर दिया। ... (व्यवधान)...

श्री उपसभापतिः आपको बोल दिया। Why are you doing this? ...(Interruptions)... Don't do this. ...(Interruptions)... You give a new notice. Sit down. ...(Interruptions)... No, Treasury Benches don't do that. ...(Interruptions)... Treasury Benches, don't do that. ...(Interruptions)...

श्री भूपेंद्र यादवः सर, आपने एक को तो allow कर दिया। ...(व्यवधान)... सर, आपने उनको allow किया है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Naqviji, tell your Members to behave. ...(*Interruptions*)... I have given the ruling. ...(*Interruptions*)... I have given the ruling. ...(*Interruptions*)...

श्री भूपेंद्र यादवः नहीं सर। ...(व्यवधान)... सर, वे गुमराह कर रहे हैं। ...(व्यवधान)... सर, सही पिक्चर सामने आनी चाहिए। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: I have given the ruling. ...(Interruptions) ....

श्री भूपेंद्र यादवः सर, \* educational institutions का misuse कर रही है। ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: We will have the discussion. ...(Interruptions)... Now, Shri Tiruchi Siva. ...(Interruptions)... Mr. Naqvi, tell your Members to behave. ...(Interruptions)...

## Exploration of hydrocarbons in Neduvasal village, Pudukottai in Tamil Nadu despite agitation by native people

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, the Ministry of Petroleum and Natural Gas has recently proposed a project to explore and extract hydrocarbon in Neduvasal village in Pudukottai district in Tamil Nadu. While the project is said to economically benefit the country ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Naqviji, what is this? ...(Interruptions)... If you want discussion, you give notice. Sit down. This is very bad. The Treasury Bench is creating problems. I cannot accept that. You sit down. ...(Interruptions)... If you want a discussion, you give notice. We will allow. Sit down. ...(Interruptions)...

<sup>\*</sup>Expunged as ordered by the Chair.

30 Matters raised

[RAJYA SABHA]

मानव संसाधन विकास मंत्री (श्री प्रकाश जावडेकर)ः सर, आप कॉलिंग अटेंशन और शॉर्ट ड्यूरेशन में से जिसके भी ऊपर डिस्कशन स्वीकार करेंगे, हम उस पर पूरी तरह से चर्चा के लिए तैयार हैं।

MR. DEPUTY CHAIRMAN: You give the notice. Hon. Chairman will consider it. Please give notice and hon. Chairman will consider it. Now, Shri Tiruchi Siva. Nothing else will go on record. Now, Shri Tiruchi Siva. Sit down, Vijilaji. ...(Interruptions)...

SHRI TIRUCHI SIVA: Sir, the Ministry of Petroleum and Natural Gas has recently proposed a project to explore and extract hydrocarbon in Neduvasal village in Pudukottai district, Tamil Nadu. While the project is said to economically benefit the country in the form of royalties, tax revenue and additional employment, one should also consider the social and environmental impact of such projects. Sir, this project of extraction of hydrocarbon can be extremely harmful to the agricultural fields. Pudukottai region, which is a part of the Cauvery delta, is a highly productive agricultural zone and because of this project, the total area would be deserted. The State is already under the scanner for farmers' suicide. Nearly 606 farmers have committed suicide from the year 2015 and the farmers will be taken much to the worst brink. The production process will also contribute to the greenhouse gases like Carbon Monoxide, Carbon Dioxide, Sulphur Oxide and Nitrogen Oxide. Sir, with all these things, moreover, the spill of the oil would harm the agricultural fields which would take years to recover. The people there are very much agitated because their livelihood is affected and moreover, displacement will also be there. The project will also use more volume of water. It would affect Tamil Nadu which is already having shortage of water and the scanty region would become a desert. The hazardous gas leaks and other things would spoil the entire water region there. In this way, the project is very harmful. The people are under agitation for the past 22 days. We have urged upon the Government not to forget that when the population is increasing, agricultural lands have to be restored and the production has to be increased, you are taking away the agricultural fields; and for such economically viable projects, you cannot kill the agriculture. India is, basically, an agricultural country and, moreover, the Pudukottai region, which is very contributory, lakhs of people would be displaced. So, the Government has to seriously take this into consideration. In Turkmenistan, a methane well has caught fire for the past four years and they have not been able to put it out. Such apprehensions are also there that gas leaks and fire will also affect the neighbouring communities. People are very much agitated and we urge upon the Central Government to immediately revoke the project. We should very categorically state that this project would not be implemented, that no exploration, no extraction of hydrocarbon would be done in Neduvasal and we expect this assurance from the Central Government.

SHRI D. RAJA (Tamil Nadu): Sir, I associate myself with the matter raised by the hon. Member.

SHRIMATI KANIMOZHI (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI S. R. BALASUBRAMONIYAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRI T. K. S. ELANGOVAN (Tamil Nadu): Sir, I also associate myself with the matter raised by the hon. Member.

SHRIMATI VIJILA SATYANANTH (Tamil Nadu): Sir, our hon. Chief Minister met the hon. Prime Minister and gave a memorandum and now... ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Now, Dr. Maitreyan. ...(Interruptions)... You only associate. ...(Interruptions)... Now, Dr. Maitreyan. ...(Interruptions)... You only associate. Shrimati Vijila Sathyananth, that is okay. Sit down. Only associate yourself. Shri D. Raja, associated; Shrimati Vijila Sathyananth, associated; Shri Balasubramoniyan, associated. Now, Dr. Maitreyan, please start. Nothing else will go on record. ... ...(Interruptions)... Shrimati Vijila Sathyananth, please sit down. ...(Interruptions)... Shrimati Vijila Sathyananth, please sit down. ...(Interruptions)...

## Demand for central probe into the mystery surrounding the death of Dr. J. Jayalalitha

DR. V. MAITREYAN (Tamil Nadu): Sir, with a sense of deep agony and anguish, I stand before you... to demand a Central probe into the circumstances leading to the death of my beloved leader and the iconic leader of Tamil Nadu, Dr. Puratchi Thalaivi Amma. ...(*Interruptions*)... As a medical specialist, I know full well.. ...(*Interruptions*)...

MR. DEPUTY CHAIRMAN: Shrimati Vijila Sathyananth, I am not allowing you. Please sit down. ...(Interruptions)... No, no, sit, down, sit down. ...(Interruptions)...

DR. V. MAITREYAN: But you have to differentiate between ...(Interruptions) ....

MR. DEPUTY CHAIRMAN: Nothing else will go on record. Only what Dr. Maitreyan is saying will go on record. ...(*Interruptions*)... Nothing else will go on record.

DR. V. MAITREYAN: I want to bring to your kind notice, Sir, Dr. Puratchi Thalaivi Amma ...(*Interruptions*)... in Chennai on 22nd September, 2016 around 10.30 p.m. the bulletin issued by the hospital subsequently after a few hours is mentioned. The hon. Chief Minister of Tamil Nadu was admitted ...(*Interruptions*)...